

(f) The revisions are related to cost inputs of the banks in relation to specific services. No immediate re-examination appears called for.

[Translation]

Setting up a Textile in Barabanki in Seventh Plan

870. SHRI KAMLA PRASAD RAWAT : Will the Minister of TEXTILES be pleased to state :

(a) whether Government are considering setting up of textile mills in Public Sector during Seventh Five Year Plan period;

(b) if so, whether Government propose to set up a textile mill in district Barabanki of Uttar Pradesh; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir. However, one Textiles Mill viz. M/s U.P. State Spinning Mills Co. has already been set up as a subsidiary of the State Textile Corporation at Barabanki in Uttar Pradesh.

(b) Does not arise.

(c) There is no provision in the Plan for this purpose.

Takeover of B.I.C. Ltd. and Elgin Mills by Government

871. SHRI RAJ KUMAR RAI : Will the Minister of TEXTILES be pleased to state :

(a) whether Government had taken over the woollen mill (Lal Imli) of B.I.C. Ltd., Kanpur Textile Mills No. I, Elgin Mill No. 2 and Kanpur Textile Mill because these mills were declared sick;

(b) if so, the details regarding efficiency and annual production of each mill after their takeover; and

(c) the amount of profit earned by each mill; and

(d) the percentage of bonus distributed among the workers year-wise after the takeover of these mills ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) The Government acquired all the privately held shares in the British India Corporation Ltd., along with its subsidiaries and assets, through the British India Corporation Ltd. (Acquisition of Shares) Ordinance 1981, with a view to *inter alia*, safeguarding the investments already made and for enabling further investment.

(b) to (d). As statement giving the required particulars from 1981-82 onwards is given below.

Statement

(Rs. in lakhs)

Year	Cawnpore Woollen Mills, Kanpur (Lal Imli)	New Egerton Woollen Mill Dhariwal (Dhariwal)	Total (BIC)	Elgin Mill No. I	Mill No. II	Total	Cawnpore Textiles Kanpur
1	2	3	4	5	6	7	8

PRODUCTION

1981-82	1129	875	2004	1256	1331	2587	978
1982-83	1207	1018	2225	1354	1244	2598	1006

1	2	3	4	5	6	7	8
1983-84	1212	709	2001	1124	1133	2257	1072
1984-85	1529	1006	2535	1153	1194	2347	1057
CASH PROFIT/LOSS							
1981-82			(—)698			(—)535	(+)4
1982-83			(—)889			(—)460	(+)20
1983-84			(—)1201			(—)764	(—)40
1984-85			(—)1349			(—)1044	(—)144
BONUS							
1981-82			8.33%			8.33%	8.33% + 1.67%*
1982-83			8.33%			8.33%	8.33% + 3.67%*
1983-84			8.33%			8.33%	8.33%
1984-85			8.33%			8.33%	8.33%

(*ex-gratia bonus)

[English]

Facilities to Foreign Tourists to Pay Hotel Bills in Indian Currency

872. SHRI MUKUL WASNIK : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether the foreign tourists who were hitherto required to pay their hotel bills in foreign exchange are to be allowed in certain cases to pay the bills in Indian currency;

(b) if so, the nature of circumstances in which the foreigners can make payments in Indian currency; and

(c) the estimated loss of foreign exchange to the country due to this concession in 1985-86 and 1986-87 ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) and (b). Government have decided to modify the provisions regarding compulsory payment

of hotel bills by foreigners in foreign exchange, whereby they will also be able to make payment of hotel bills in Indian Rupees provided such payment is made out of the rupee equivalent obtained from the encashment of foreign exchange or travellers' cheques through authorised agents. A formal notification is to be issued.

(c) As the payments in Indian currency will be made out of the rupees obtained from the encashment of foreign exchange, the question of any loss of foreign exchange to the country does not arise.

Proposal for Andaman being Declared as Free Port

873. SHRI BRAJAMOHAN MOHANTY : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal under consideration for declaring Andaman as a free port;

(b) whether the non-resident Indians have offered to undertake the responsibility to set up the free port;